



\$~139, 140 & 27

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ ITA 133/2024

SHIVANI MADAN

..... Appellant

Through: Mr. Prateek Kumar, Ms.
Hasneeta Matta & Ms. Ankita,
Adv.

versus

PR. COMMISSIONER OF INCOME TAX,
DELHI-01 & ANR.

..... Respondents

Through: Mr. Sunil Agarwal, SSC with
Mr. Shivansh B. Pandya, JSC,
Mr. Utkarsh Tiwari, Adv.

140

+ ITA 134/2024

SHIVANI MADAN

..... Appellant

Through: Mr. Prateek Kumar, Ms.
Hasneeta Matta & Ms. Ankita,
Adv.

versus

PR COMMISSIONER OF INCOME TAX
DELHI 01 & ANR.

..... Respondents

Through: Mr. Sunil Agarwal, SSC with
Mr. Shivansh B. Pandya, JSC,
Mr. Utkarsh Tiwari, Adv.

27

+ ITA 573/2023

SMT. SHIVANI MADAN

..... Appellant

Through: Mr. Prateek Kumar, Ms.
Hasneeta Matta & Ms. Ankita,
Adv.

versus

PR. COMMISSIONER OF INCOME TAX,



DELHI-01 & ANR.

..... Respondents

Through: Mr. Sunil Agarwal, SSC with
Mr. Shivansh B. Pandya, JSC,
Mr. Utkarsh Tiwari, Adv.

CORAM:

HON'BLE MR. JUSTICE YASHWANT VARMA

**HON'BLE MR. JUSTICE PURUSHAINDRA KUMAR
KAURAV**

ORDER

26.02.2024

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CM APPL. 11381/2024 (Ex.) in ITA 133/2024

CM APPL. 11383/2024 (Ex.) in ITA 134/2024

Allowed subject to all just exceptions.

Applications stand disposed of.

ITA 133/2024 & CM APPL. 11382/2024 (Stay)

ITA 134/2024 & CM APPL. 11384/2024 (Stay)

ITA 573/2023 & CM APPL. 52433/2023 (Stay)

Learned counsel for the appellant seeks to withdraw appearance in these appeals consequent to his empanelment.

In view of the aforesaid, let court notice issue to the appellant to engage another counsel.

List again on 08.05.2024.

YASHWANT VARMA, J

PURUSHAINDRA KUMAR KAURAV, J

FEBRUARY 26, 2024/kk